

(a) whether government are aware that there is a nexus between smugglers and drug peddlers with the terrorists in Punjab and Jammu and Kashmir; and

(b) if so, the steps taken by Government to smash this network and the success achieved in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Government are aware that the terrorists receive assistance from abroad in the form of arms & ammunition etc. through some smugglers and drug peddlers. A drive against active smugglers, who may be involved in such activities, is continuing.

Committee on Development of Roads and Bridges

8209. SHRI BANWARI LAL PUROHIT:
SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have constituted a committee on development of roads and bridges constructing industry and also for supervision of the construction of roads and its maintenance;

(b) if so, the details of composition, function etc., of the committee; and

(c) the time by which it is likely to submit its report?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir. The Government has constituted a Committee to study various aspects of the development of road and bridge contracting industry. However, the Committee is not dealing with supervision of the construction of roads and their maintenance.

(b) The composition, functions and terms of reference of the Committee are given in the government Order dated 5.2.1990 under the heading statement.

(c) By June, 1990.

STATEMENT

Government order referred to in Part (b) of the answer to Lok Sabha unstarred question No. 8209 for 10.5.1990

**No. RW/NH-11024/2/89-DO.I
Government of India Ministry of Surface Transport
(Roads Wing)**

TELEGRAMS

'ROADIND'

TRANSPORT BHAVAN,
NO.1, PARLIAMENT STREET.

New Delhi, the 5th February, 1990.

ORDER

SUBJECT:— Constitution of a Committee on development of Road and Bridge Contracting Industry.

1. The quality of construction of road and bridge works in the country has not been

improving to cater to the requirements of increased road traffic. One of the reasons is inadequate development of road contracting industry in the country. The contractors engaged in the construction of roads and bridges have not largely shown sufficient interest in use of modern equipment. This in turn has affected quality of road construction. It has, therefore, been decided to constitute a Committee to study the present status of the road contracting industry, identify the factors hampering its growth and suggest measures for its improvement, with a view to improving the quality of roads.

2. The terms of Reference of the Committee are given in Annexure 'A'. The following is the composition of the Committee. It may co-opt other members, if needed.

- | | | |
|---|---|----------|
| (a) Additional Director General (Roads), Ministry of Surface Transport, New Delhi | — | Chairman |
| (b) Shri B Krishnaiah,
Builders Association of India, 6.2 913/914,
V Floor, Progressive Towers,
Khairatabad,
Hyderabad—500 004 | — | Member |
| (c) Shri Daljit Wallia,
Chairman,
Indian Earthmoving and Construction
Industry Association Ltd ,
C/o M/s Escorts Ltd , Sector 13,
Fandabad—110 007 | — | Member |
| (d) Mr A Sankaranarayanan,
Vice President,
Hindustan Motors Ltd., 'ELECONSO'
2, Commander-in-Chief Road,
Madras-600 105. | — | Member |
| (e) Shri S P. Bhide,
General Manager,
Hindustan Construction Company Ltd ,
Construction House,
Walchand Hirachand
Bombay—400 038. | — | Member |
| (f) Shri K.A. Sodagar,
Asia Foundations and Construction Ltd.,
(AFCONS) 21/60, Old Rajendra Nagar,
1st Floor,
New Delhi—110 060. | — | Member |

- (g) Shri Raju A Barot, — Member
ATLANTA Construction Company (India) Ltd.,
B-22/A, V.M. Road,
Vile Parle (W),
Bombay—400 049.
- (h) Shri Y.C. Saxena, — Member
Managing Director,
U.P. State Bridge Corporation Ltd.,
Setu Bhavan,
16, Madan Mohan Malviya Marg,
Lucknow-226 001.
- (Shri S.M. Agagwal, Chief Engineer, — Alternate
Setu Bhavan, 16, Madan Mohan Malviya Marg, Member
Lucknow—226 001.
- (i) A representative of Indian Railway — Member
Construction Company Ltd., (IRCON),
Palika Bhavan,
Sector XIII,
R.K. Puram,
New Delhi-110 066.
- (j) Engineer-in-Chief, — Member
UP Public Works Department,
Lucknow.
- (k) Chief Engineer, — Member
Expressway Project,
Gujarat PWD,
Gandhinagar.
- (l) Chief Engineer (National Highways), — Member
Karnataka PWD,
Bangalore.
- (m) Shri Rajnish Lekhi, — Member
Faculty Member,
National Institute of Construction
Management and Research,
Walchand Centre,
Tardeo Road,
Bombay-400 034.

- (n) Shri M.V D Rao — **Member**
 Head, Bridges Division,
 Central Road Research Institute (CRRI)
 Delhi-Mathura Road,
 PO-CRRI,
 New Delhi-110 020
- (o) Shri P J Vincent, — **Member**
 Deputy financial Adviser,
 Ministry of Surface Transport
 New Delhi
- (p) Shri V K Arora — **Member**
 Chief Engineer (Roads),
 Ministry of Surface Transport,
 New Delhi
- (q) Shri R L Kapoor, — **Member**
 Chief Engineer (Bridges)
 Ministry of Surface Transport
 New Delhi
- (r) Shri J K Dugad, — **Member**
 Chief Engineer (Mechanical)
 Ministry of Surface Transport
 New Delhi
- 2 The Committee is required to submit its report in four months. The frequency and venue of meetings will be left to the discretion of the Chairman
- 3 Payment of T A/D A to the Chairman and Members of the Committee will be made by the organisations they represent

Sd/-
 (B N PURI)
 DIRECTOR
 TEL 388560

To

All Members of the Committee

Copy for information to

- 1 The Director General
 (Road Development) and
 Additional Secretary,
 Ministry of Surface Transport,
 New Delhi

- 2 CMD, Builders Association of
 India,
 G-L G-20, Commerce Centre,
 7th Floor,
 J Dadajee (Tardeo) Road,
 Bombay-400 034
- 3 The Chairman
 Indian Earthmoving and
 Construction Industry

- Association Ltd.,
23,26 Institutional Area,
Lodi Road,
New Delhi-110 003
- 4 CMD, Hindustan Construction Company Ltd ,
L B S Marg,
P O Yogore Nagar,
Vikhrola,
Bombay-400 083
- 5 CMD, Asia Foundations and Constructions Ltd (AFCONS)
254-D Dr Annie Besant Road,
Band Box House,
P O No 19102,
Bombay-400 025
- 6 CMD, ATLANTA Construction Company (India) Ltd ,
B-22/A, V M Road,
Ville Parle (W),
Bombay-400 049
- 7 CMD, UP State Bridge Corporation Ltd ,
Setu Bhavan,
16 Madan Mohan Malviya Marg,
Lucknow-226 001
- 8 CMD M/s Indian Railway Construction Company Ltd ,
(IRCON)
Palika Bhavan,
Sector XIII
R K Puram,
New Delhi 110 066
- 9 The Director,
Central Road Research Institute (CRRI)
Delhi-Mathura Road,
New Delhi-110 020
- 10 The Secretary,
Ministry of Finance,
North Block,
- New Delhi.
11. The Director,
National Institute of Construction Management and Research (NIOMAR),
Walchand Centre,
Tardeo Road,
Bombay-400 034
12. The Secretary,
UP Public Works Department,
Lucknow
- 13 The Secretary,
Gujarat Public Works Department,
Gandhinagar
- 14 The Secretary,
Karnataka Public Works Department,
Bankgalore

Sd/-
(B N PURI)
DIRECTOR

ANNEXURE 'A'

Terms of Reference of the Committee regarding Road and Bridge contracting Industry

- 1 To assess the present status of Road and Bridge contracting Industry in the country
- 2 To identify factors hampering the growth of Industry
- 3 Need for optimum mechanisation in road and bridge construction covering both National Highways and other roads
- 4 To identify reasons for lack of interest in use of modern equipment and suggest remedial measures

5. To examine the indigenous availability/manufacture of modern equipment for road and bridge construction, and suggest ways and means to improve the situation.
6. To recommend steps to be taken for overall improvement and growth of the Contracting Industry.
7. To examine the present system of registering/pre qualifying connectors and to suggest changes if any required with a view to promoting the healthy growth of contracting industry.
8. To suggest measures to enforce accountability by contractors regarding completion of the contract within the agreed time and cost parameters.
9. To suggest measures for the avoidance of disputes between client and contractor. An analysis of the common causes of disputes may be made and the possibility of avoiding them by clearer enunciation of various contract clauses may be examined. Do model contract forms covering features common to all or most contracts exist?
10. What are the present sources of financing of the contraction industry? What if any are the problems and possible solutions in this area?
11. To examine the necessity or desirability of presenting a minimum value for a contract where a single project is capable of division into a number of packages.
12. Any other related matter which the Committee may deem fit.

Musical Instruments sent abroad by ICCR

8210. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of musical instruments sent by the Indian Council for Cultural Relations to its Cultural Centres in Fiji, Guyana, Suriname, Trinidad and Bonn during the last three years;

(b) whether it has been reported that musical instruments supplied to Cultural Centres were of inferior quality;

(c) whether it is a fact that some files containing the original sanctions of rupees thirty lakhs, given by the Present of the Council is missing from the office; and

(d) if so, action taken against the defaulting officials?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Details of musical instruments supplied to the Indian Cultural Centres in Fiji, Guyana and Suriname during the last three years are furnished in the statement given below.

The proposed Cultural Centre in Trinidad and Tobago is not yet operational. The question of supplying musical instruments to it, therefore, does not arise. No musical instruments were supplied to the Indian Cultural Window in Bonn during 1986-87. This Office is no longer in existence.

(b) No, Sir. However, there was a report pertaining to the quality of musical instruments supplied for use in Mahatma Gandhi Institute, an organisation administered by the Government of Mauritius.

(c) and (d). Yes, Sir. The file concerning